

Other local hospitals have also taken similar steps for safeguarding the babies.

POWER SITUATION AT THE END OF THE THIRD PLAN

*424 SHRI N. C. KASLIWAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what is likely to be the total demand for power at the end of the Third Five Year Plan; and

(b) whether there will be any shortage in power supply?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) About 8.3 million K.W.

(b) Excepting the States of Andhra Pradesh, Gujarat, Punjab, Rajasthan and Uttar Pradesh there will be no shortage in power supply at the end of Third Plan.

INVESTIGATIONS INTO THE CASES OF UNDER-INVOICING AND OVER-INVOICING

*425. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether the investigations into the cases of alleged under-invoicing and over-invoicing of exports and imports respectively against certain Calcutta firms have been completed; and

(b) if so, the results of the investigations?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) The cases are under investigation or adjudication and have not been decided so far.

नर्मदा घाटी विकास योजना

*२८७. श्री राम सहाय : क्या सिंचाई तथा विद्युत् मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या योजना आयोग ने नर्मदा घाटी विकास योजना के संबंध में मध्य प्रदेश और गुजरात के मुख्य मंत्रियों से कोई विचार विनिमय किया है ; और

(ख) यदि हां, तो इस योजना की अब क्या स्थिति है ?

‡[NARMADA VALLEY DEVELOPMENT SCHEME

*287. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Planning Commission has had consultations with the Chief Ministers of Madhya Pradesh and Gujarat in connection with the Narmada Valley Development Scheme; and

(b) if so, at what stage is this scheme now?

सिंचाई तथा विद्युत् मंत्री (डा० के०एल० राव) : (क) जी नहीं। परन्तु सिंचाई और विजली के केन्द्रीय मंत्री ने भोपाल में १७-११-६३ को हुई बैठक में गुजरात तथा मध्य प्रदेश के मुख्य मंत्रियों के साथ नर्मदा घाटी के विकास के प्रश्न पर बातचीत की थी।

(ख) उक्त बैठक में कुछ अस्थायी फैसले हुए थे, जिनका पुष्टीकरण बाध्य है। पुष्टीकरण अभी नहीं हुआ।

†Transferred from the 3rd Dec. 1963.

‡[] English translation.

†[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir. The Union Minister for Irrigation and Power had, however, discussed the question of development of Narmada Valley with the Chief Ministers of Madhya Pradesh and Gujarat at a meeting held in Bhopal on 17-11-1963.

(b) The tentative decisions arrived at are subject to ratification which is awaited.]

LOAN GRANTED BY TEA BOARD

*432. SHRI N. M. LINGAM: Will the Minister of INTERNATIONAL TRADE be pleased to state the amount of loan granted by the Tea Board so far in respect of (i) extension of existing gardens; and (ii) opening of new estates?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH) Applications amounting to Rs. 246.54 lakhs have so far been sanctioned by the Tea Board who grants loans to tea estates for replanting, replacements and extension of old tea areas. This will cover 3217 hectares.

खादी तथा ग्रामोद्योग आयोग का प्रशासनिक व्यय

*४३७. श्री भगत नारायण भार्गव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि १९५७-५८, १९६०-६१ और १९६२-६३ में खादी तथा ग्रामोद्योग आयोग द्वारा कितना प्रशासनिक व्यय किया गया और उन्हीं वर्षों में ऋणों और अनुदानों के रूप में उसने कितना व्यय किया ?

†[ADMINISTRATIVE EXPENDITURE OF KHADI AND VILLAGE INDUSTRIES COMMISSION

*437. SHRI B. N. BHARGAVA: Will the Minister of INDUSTRY be pleased to state the administrative expenditure incurred by the Khadi and Village

†[] English translation.

Industries Commission during the years 1957-58, 1960-61 and 1962-63 and the expenditure incurred by it by way of loans and grants during the same years?]

उद्योग मंत्री (श्री एन० कानुंगो) :
आयोग द्वारा किया गया प्रशासनिक व्यय :—

वर्ष	राशि
(लाख रुपये)	
१९५७-५८ . . .	६६.२३
१९६०-६१ . . .	१२२.६३
१९६२-६३ . . .	१४६.५२

आयोग द्वारा ऋणों और अनुदानों के रूप में किया गया व्यय :—

वर्ष	ऋण	अनुदान
१९५७-५८	५६५.७२	६३०.०३
१९६०-६१	१३५६.६५	७३७.७२
१९६२-६३	१८५२.६०	६०२.२८

†[THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): Administrative expenditure incurred by the Commission:—

Year	Amount
(Rs. lakhs)	
1957-58 . . .	66.23
1960-61 . . .	122.63
1962-63 . . .	146.52

Expenditure incurred by the Commission by way of loans and grants:—

Year	Loans (Rs. lakhs)	Grants Rs. lakhs)
1957-58 . . .	795.72	630.03
1960-61 . . .	1359.95	737.72
1962-63 . . .	1852.90	902.28

*242. ‡[Withdrawn.]

†[] English translation.

‡[] Transferred from the 2nd December, 1963.